

दिल्ली के कुछ राष्ट्रीयकृत बैंकों में  
धोखाधड़ी का पता लगना

1227. श्री शंकर बयाल सिंह :  
क्या वित्त मंत्री यह बताने की कृपा करेंगे  
कि :

(क) क्या यह सच है कि दिल्ली के  
कुछ राष्ट्रीयकृत बैंकों में जाली ड्राफ्टों  
और अन्य धोखाधड़ियों के मामलों का  
पता चला है ; और

(ख) यदि हां, तो किन-किन बैंकों  
के विरुद्ध घटनाचार के ऐसे मामले दर्ज  
किये गये हैं और सरकार ने उन पर  
क्या कार्यवाही की है ?

वित्त मंत्रालय में राज्य मंत्री (श्री  
बलबीर सिंह) : (क) और (ख) सूचना  
एकत्र की जा रही है और सभा पटल  
पर रख दी जायेगी ।

#### Action Plan to check Ganja cultivation

1228. SHRI S. MADHAVAN: Will  
the Minister of FINANCE be pleased  
to state;

(a) whether it is a fact that an  
action plan to check ganja cultivation  
was prepared and, if so, what are  
the details thereof;

(b) whether Kerala Government  
have submitted a ten year action plan  
to prevent ganja cultivation and, if  
so, what are the details thereof;

(c) what steps have been taken to  
modernise the Central Narcotics  
Bureau;

(d) what are the places where  
ganja is grown and ganja oil pro-  
duced;

(e) what is the number of raids on  
ganja plantations conducted during  
the year 1991-92 and what is the out-  
come of those raids; and

(f) whether ganja plants were des-  
troyed during these raids?

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE  
(SHRI RAMESHWAR THAKUR):

(a) Cultivation of the cannabis plant  
for production of Ganja for any pur-  
pose other than medical and scienti-  
fic use has been prohibited. Action  
is taken to destroy cannabis cultiva-  
tion whenever it comes to notice.

(b) Kerala Government submitted  
a scheme for destruction of Ganja  
cultivation in Kerala during the  
period 1992-93 to 2001-2002. The  
scheme which was received by Gov-  
ernment in April 1992, has been ex-  
amined and referred back to the  
Kerala Government for suitable  
changes.

(c) The Narcotics Control Bureau  
has undertaken a programme of com-  
puterisation and modernisation of its  
communication set up. Training pro-  
grammes have also been undertaken  
to upgrade the skills of law enforce-  
ment agencies.

(d) Reports of illicit cultivation of  
cannabis have been received from  
some parts of Tamil Nadu, Karna-  
taka, Kerala, Andhra Pradesh, Uttar  
Pradesh and Manipur.

(e) and (f) During the year 1991-  
92 as many as 31 operations against  
illicit cannabis cultivation in the va-  
rious parts of the country were con-  
ducted as a consequence of which  
1336 acres of such cultivation with  
potential yield of over 1937 tonnes  
were reportedly destroyed by various  
drug law enforcement agencies.

#### Seizure of Heroin in Bombay

1229. SHRI S. MADHAVAN: Will  
the Minister of FINANCE be pleased  
to state:

(a) whether it is a fact that the  
Narcotics Cell in Bombay has seized  
a large quantity of heroin, recently  
and if so, what are the details there-  
of;